## HIGH COURT AT CALCUTTA STATEMENT FOR THE MONTH OF NOVEMBER, 2021

## INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY AS ON 30.11.2021

## **ORIGINAL SIDE**

Description of Cases	Total Pending at the beginning of the	Total Institution during the month	Total Disposal during the month	Total Pending as on		
month 30.11.2021						
CIVIL	19286	318	248	19356		
CRIMINAL	0	0	0	0		
TOTAL	19286	318	248	19356		

## **APPELLATE SIDE**

Description of	Total Pending at the	Total Institution	Total Disposal	Total Pending
Cases	beginning of the	during the month	during the month	as on
	month			30.11.2021
CIVIL	176980	3098	1961	178117
CRIMINAL	38608	1086	1517	38177
TOTAL	215588	4184	3478	216294